

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

No. HCM. II/105/2013/_____

Dated, Shillong the 17th April, 2015.

The High Court of Meghalaya, pursuant to its Full Court Meeting held on 26th March, 2015, and in exercise of its powers under Rule 7 (C) (15) of Chapter II (Powers and duties of the Registrar General and Administrative Business of the Court) is pleased to amend Schedule – I (A), I(B) and I (C) of the said Rules and the same shall now be read as follows:-

SCHEDULE – I (A)

Sl. No.	Name of Post	No. of Posts Sanctioned	Mode of Appointment	Classification of Post
1	Librarian-cum-Research Officer (Ex-Cadre)	1	Shall be filled up by promotion from the Assistant Librarian Four Years of Service as Assistant Librarian	Gazetted
2	Assistant Librarian	1	By direct recruitment or by promotion from the post of Library Assistant. Four years of service as Library Assistant. <u>For Direct Recruitment</u> Bachelor Degree or Diploma in Library Science from a recognized University and proficiency in the use of computer	Non-gazetted
3	Library Assistant	2	By Direct Recruitment <u>For Direct Recruitment</u> Bachelor Degree or Diploma in Library Science from a recognized University and Proficiency in the use of computer	Non-gazetted

SCHEDULE – I (B)

Sl. No.	Name of Post	No. of Posts Sanctioned	Mode of Appointment	Classification of Post
1	Senior Grade Translator (Ex Cadre)	1	By promotion from Junior Translator	Gazetted
2	Junior Grade Translator (Ex Cadre)	2	By Direct Recruitment	Non-gazetted

SCHEDULE – I (C)

Sl. No.	Name of Post	No. of Posts Sanctioned	Mode of Appointment	Classification of Post
1	System Analyst (Ex Cadre)	1	Shall be filled up by direct recruitment <u>For Direct Recruitment</u> Qualification or MCA or BE/B.Tech (Computer Science) or M.SC., PGDCA or M.Tech (Computer Science). Two years experience for MCA/BE/B. Tech. Three Years experience for M.SC./PGDCA	Gazetted
2	Computer Operator	1	By Direct Recruitment or by promotion from qualified Grade – IV Employees basis of merit <u>For Direct Recruitment</u> Bachelor Degree from a recognized University with Diploma/ Certificate in Computer Operator shall be eligible to sit for appointment as a computer Operator. The candidate must have received training in execution of works such as 10 data entry and DTP works, basic hardware maintenance including installation of various devices like printers, scanners etc., setting up and configured LAN, 40 Using utilities application software, web designing and web based application software and 50 web based application of computers.	Non-gazetted

By Order,

REGISTRAR GENERAL

Memo No. HCM. II/105/2013/ 1124A Dated, Shillong the 17th April, 2015.

Copy to :-

1. The Secretary to the Government of Meghalaya, Law Department, Shillong.
2. The Director Printing and Stationery, Meghalaya Government Press with a request to publish this notification in the next issue of the Gazette.
3. The Joint Registrar – cum – Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
4. The Joint Registrar – cum – OSD in the Hon'ble Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
5. The Deputy Registrar, High Court of Meghalaya, Shillong.
6. The Assistant Registrar (Judl), High Court of Meghalaya, Shillong.
7. The Librarian – cum – Research Officers, High Court of Meghalaya, Shillong, for necessary action.
8. The Private Secretary to Hon'ble Mr. Justice T. Nandakumar Singh, High Court of Meghalaya, Shillong.
9. The Private Secretary to Hon'ble Mr. Justice Sudip Ranjan Sen, High Court of Meghalaya, Shillong.
- ✓ 10. The System Analyst, High Court of Meghalaya, Shillong for uploading this Notification in the Official Website.
11. Office File.

B. N. Choudhary 20/4/15
REGISTRAR GENERAL